

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 560
ANSWERED ON 03/02/2026**

IMPLEMENTATION OF PMAY-G IN KERALA

560. Adv Dean Kuriakose:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Central Government will consider to increase the Central Government Share of cost of construction of a single house under PMAY-G in the State of Kerala, if so, the details thereof;**
- (b) the total number of beneficiaries under PMAY-G with a district-wise break up thereof in the State of Kerala during the last five years; and**
- (c) the details of the total funds sanctioned by the Central Government for the implementation of the scheme during the last five years?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)**

(a): Under Pradhan MantriAwasYojana-Gramin (PMAY-G), unit assistance of Rs. 1.20 lakh in plain areas (including Kerala) and Rs. 1.30 lakh in North Eastern States, Hilly States (including UTs of J&K and Ladakh) is provided to the scheme beneficiaries. In addition to the unit assistance, the beneficiaries are facilitated with 90/95 man days of unskilled labour wages. Support of Rs. 12,000 for construction of toilet is also provided through Swachh Bharat Mission - Gramin (SBM-G) or any other dedicated source of funding. Convergence for piped drinking water, electricity connection, LPG gas connection and inclusion of women members of PMAY-G households under the fold of Self Help Groups (SHGs) through DeendayalAntyodayaYojana – National Rural Livelihood Mission (DAY-NRLM) to explore better livelihood opportunities is also undertaken.

The Union Cabinet has approved the continuation of PMAY-G till March, 2029 as per the existing unit assistance for construction of 2 crore more houses. The unit assistance provided to beneficiaries under PMAY-G is as per the approval of the Union Cabinet and at present, there is no proposal under consideration in the Ministry for increasing the unit financial assistance.

(b): The district -wise details of targets allocated, sanctioned and completed in the State of Kerala during the last five years under PMAY-G is given in Annexure-I.

(c): Central share of ₹138.42 cr has been released to the State of Kerala during last five years under PMAY-G.

**Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 560 to be answered on 03.02.2026
REGARDING DISTRICT-WISE DETAILS OF TARGETS ALLOCATED, SANCTIONED AND COMPLETED IN THE STATE OF KERALA DURING THE LAST FIVE YEARS UNDER PMAY-G**

S.No.	District	Target allocated by State	House Sanctioned	House Completed
1	Alappuzha	15,281	4,384	896
2	Ernakulam	13,472	2,287	533
3	Idukki	14,205	4,049	1,031
4	Kannur	11,925	2,040	368
5	Kasargod	11,480	3,339	677
6	Kollam	16,377	4,034	1,327
7	Kottayam	9,248	2,472	315
8	Kozhikode	11,206	3,160	563
9	Malappuram	23,208	6,081	1,358
10	Palakkad	23,824	9,432	1,851
11	Pathanamthitta	8,174	1,879	536
12	Thiruvananthapuram	21,615	6,177	1,707
13	Thrissur	13,704	3,913	791
14	Wayanad	14,074	2,627	1,315
	Total	2,07,793	55,874	13,268
